

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 175 of 2013

Dated : 15th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

DNH Power Distribution Co. Ltd. Appellant(s)

Versus

Joint Electricity Regulatory Commission & Ors. Respondent(s)

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Mandakini Ghosh**

**Counsel for the Respondent(s) : Mr. Varun Pathak for R.1
Ms. Savita Sinha for R.2 to 4**

ORDER

Post the matter on **03.12.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js